

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 519/1997

Thursday, this the 6th March, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN
HON'BLE SHRI N. SAHU, MEMBER (A)

Prithvi Singh Ragho, SGC
Retired U.D.C. (P.No.0951)
C.S.D. Depot, Delhi Cantt.,
R/O Block T-12, Room Nos.4&5,
Military Road, Anand Parbat,
New Delhi-110005.

... Applicant

(By Shri D. S. Garg, Advocate)

-Versus-

1. Union of India through
the Area Manager,
Canteen Stores Department (C.S.D.),
Ministry of Defence, G.O.I.,
Kirbi Place, Delhi Cantt.,
New Delhi-110010.

2. The Chairman,
Board of Administration,
Canteen Stores Department
ADEPHI,
119, Maharishi Karve Road,
Mumbai-20.

3. The Secretary to G.O.I.,
Ministry of Defence,
South Block, New Delhi.

... Respondents

O R D E R (ORAL)

Shri Justice K. M. Agarwal —

Learned counsel for the applicant seeks permission
to withdraw the Original Application. The same is
accordingly dismissed as withdrawn.

KM
(K. M. Agarwal)
Chairman

Ch. Sahu
(N. Sahu)
Member(A)

/ as /